

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.154/UHC/Admin.A/2022

Dated: May 11, 2022

Shri Brijendra Singh, 2nd Additional District & Sessions Judge, Dehradun is posted as 1st Additional District & Sessions Judge, Dehradun, in the vacant Court.

He will continue the earlier assigned *additional charge of the Presiding Officer, Food Safety Appellate Tribunal*, Dehradun.

No.155/UHC/Admin.A/2022

Dated: May 11, 2022

Shri Arvind Kumar, Registrar, State Consumer Disputes Redressal Commission, Dehradun (presently attached with Hon'ble High Court as Officer on Special Duty) is repatriated, transferred and posted as Registrar (Judicial), High Court of Uttarakhand, Nainital, vice Shri Dharmendra Singh Adhikari.

No.156/UHC/Admin.A/2022

Dated: May 11, 2022

Shri Manoj Garbyal, 3rd Additional District & Sessions Judge, Dehradun is posted as 2nd Additional District & Sessions Judge, Dehradun, vice Shri Brijendra Singh.

No.157/UHC/Admin.A/2022

Dated: May 11, 2022

Shri Chandramani Rai, 4th Additional District & Sessions Judge, Dehradun is posted as 3rd Additional District & Sessions Judge, Dehradun, vice Shri Manoj Garbyal.

He will continue the earlier assigned *additional charge of the Judge of Special Court, constituted u/s 5(1) of "U.P. Gangsters & Anti Social Activities (Prevention) Act, 1986"* at Dehradun.

No.158/UHC/Admin.A/2022

Dated: May 11, 2022

Shri Ashutosh Kumar Mishra, 5th Additional District & Sessions Judge, Dehradun is posted as 4th Additional District & Sessions Judge, Dehradun, vice Shri Chandramani Rai.

He will continue the earlier assigned *additional charge of Member, Commercial Tax Tribunal*, Uttarakhand, Dehradun, under "VAT Act".

No.159/UHC/Admin.A/2022

Dated: May 11, 2022

Shri Dharmendra Singh Adhikari, Registrar (Judicial), High Court of Uttarakhand, Nainital is transferred and posted as 5th Additional District & Sessions Judge, Dehradun, vice Shri Ashutosh Kumar Mishra.

These orders will come into force with immediate effect.

Note: Recommendation for the name of Shri Rakesh Kumar Singh, Presiding Officer, Labour Court, Dehradun is being sent to the Government to give additional charge of the office of Registrar, State Consumer Disputes Redressal Commission, Dehradun, vice Shri Arvind Kumar.

By Order of the Court,

Sd/-

(Vivek Bharti Sharma)
Registrar General

Copy forwarded for information and necessary action to: -

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary/Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. Registrar, State Consumer Disputes, Redressal Commission, Dehradun.
12. All the Registrars of the Court.
13. O.S.D. of the Court.
14. P.P.S. of the Court.
15. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
16. P.S. to Registrar General.
17. Deputy Registrar (Accounts) of the Court.
18. Chief Treasury Officer (s), Dehradun & Nainital.
19. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the same on the website of High Court.
20. Guard File/ Assistant concerned.

**Deputy Registrar
Admin.A**